

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(C/ACT)/104/KOB/2022 IN IA(C/ACT)/82/KOB/2022 in CP/21/KOB/2020
SECTION	NCLT RULE 11
NAME OF PARTIES	P.J MATHEWS & 7 OTHERS V/S RAJEEV VIDYADHARAN@ RAJEEV ANCHAL & 22 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	SABEELA CB (R1), V. AJAKUMAR, SIDHARTH A MENON, THEJAN RAJAN (R2 to R7, R9 & R10), SAJI VARGHESE, MARIAM MATHAI (R8 & R16), VINOD V LUKA (R11, R18 to R20 & R22), ARUN CHANDI (GP) (R12 & R13), PONNAN ALEX GR, PRABHU VIJAYAKUMAR, ARAVIND JS(R14 & R15), MOHAN PULICKKAL & NARAYANAN P POTTY (R17,R21,R23)

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

IA(C/ACT)/104/KOB/2022 IN IA(C/ACT)/82/KOB/2022

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**